Need to provide compensation for land acquired for Green Field Highway along NH 744 in Kollam Parliamentary Constituency, Kerala-Laid

SHRI N. K. PREMACHANDRAN (KOLLAM): Land acquisition for Green Field Highway along NH 744 in my Parliamentary Constituency Kollam is standstill. The land acquisition process is not progressing. The 3A notification with regard to certain villages was expired. The construction and transaction of land were become idle due to the notification. The compensation for land acquisition is not yet released due to the lack of funds. There is administrative delay between Central Government and Government of Kerala regarding exemption of GST and royalty. Kerala Government decided to give exemption. It is reliably learnt that the Union Government has not sanctioned the project till date and no final decision is taken regarding disbursement of compensation. It is highly necessary to disburse the compensation at the earliest.